

Government of India
Department of Empowerment of Persons with Disabilities (Divyangjan)
Ministry of Social Justice and Empowerment
Lok Sabha

Unstarred Question No. 1503
To be answered on 25.07.2017

Separate Department for Differently Abled

1503. Shrimati Rekha Verma:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the estimated number of disabled persons in the country, State-wise;
- (b) whether there is no separate department in certain States to look after the welfare of differently abled persons;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken by the Government to persuade the States/Union Territories to set up separate department for differently abled persons to address their concerns, issues and problems so that they can be brought into the mainstream of the society?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHANPAL GURJAR)

- (a) As per Census 2011, the estimated number of persons with disabilities State/UT-wise in the country is at **Annexure**.
- (b) & (c) As per Information available from the Office of the Chief Commissioner for Persons with Disabilities (O/o CCPD), only 7 States namely; Andhra Pradesh, Madhya Pradesh, Odisha, Rajasthan, Tamilnadu, Telangana and Uttar Pradesh have separate Department for dealing with matters concerning persons with disabilities. In other States, the issues concerning persons with disabilities are being handled either by the Department of Social Welfare/Social Justice or by the Department of Women and Child Welfare.
- (d) CCPD in all its review meetings with the States/UTs continuously emphasizes the need to have separate disability Department in the States/UTs for dealing with matters concerning persons with disabilities. In the 11th National Review Meeting of the State Commissioners for Persons with Disabilities, organized by the O/o CCPD on 13-14 June, 2012, it was also recommended that the States/UTs should have separate Department to deal with matters concerning persons with Disabilities. Further, the CCPD also takes up the matter of separate Department in the States during his meeting with Chief Secretaries of various States.

Annexure referred to in reply of part (a) of the Lok Sabha Unstarred Question No. 1503 for answer on 25/07/2017 regarding Separate Department for Differently Abled

State/UT wise population of persons with disabilities as per Census 2011		
S.No.	State	Total population of persons with disabilities as per Census 2011
1	Andhra Pradesh	1219785
2	Arunachal Pradesh	26734
3	Assam	480065
4	Bihar	2331009
5	Chhattisgarh	624937
6	Delhi	234882
7	Goa	33012
8	Gujarat	1092302
9	Haryana	546374
10	Himachal Pradesh	155316
11	J&K	361153
12	Jharkhand	769980
13	Karnataka	1324205
14	Kerala	761843
15	Madhya Pradesh	1551931
16	Maharashtra	2963392
17	Manipur	58547
18	Mizoram	15160
19	Meghalaya	44317
20	Nagaland	29631
21	Odisha	1244402
22	Punjab	654063
23	Rajasthan	1563694
24	Sikkim	18187
25	Tamil Nadu	1179963
26	Telangana	1046822
27	Tripura	64346
28	Uttar Pradesh	4157514
29	Uttarakhand	185272
30	West Bengal	2017406
31	A&N Islands	6660
32	Chandigarh	14796
33	Daman & Diu	2196
34	D& N Haveli	3294
35	Lakshadweep	1615
36	Puducherry	30189
	Total	2,68,14,994